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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/248/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : RAJALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. Sathy ^{nasayana} }
A.K. MY Leamy } For Respondent *Sh. S. S.*
2. S.V. Supraya
for Satish Parasarian } for Petitioner *Supraya*

ORDER

Counsel representing both the parties are present. Counsel for respondent handed over two cheques for Rs.6,40,000 towards the claim to the counsel for petitioner and stated that the matter has been settled. Counsel for petitioner prayed time for seeking instructions from the client who is at Mumbai. Considering her request time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

Sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)